

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/633/ (IB)/2017
NAME OF THE PETITIONER(S) : SANJAY STEEL SYNDICATE
NAME OF THE RESPONDENT(S) : SEO YEONG DIETECH PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	ANANT MERATHIA	Counsel for Applicant	Ananth
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ORDER

Counsel for petitioner present. No representation on behalf of respondents. Counsel for petitioner stated that the matter is being settled between the parties alongwith another connected matter, CP/630/IB/2017 and prayed for time to make submissions in this regard. Time is extended at request. Put up on 06.12.2017.

-sd-
S Vijayaraghavan
Member (Technical)

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)

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